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## Sita Chaudhary Vs Haryana Telecom limited & Anr

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: Nov. 9, 2023

Acts Referred: Insolvency and Bankruptcy Code, 2016 â€" Section 5(24), 5(24A), 5(24)(h), 7, 7(5), 21, 21(2), 29A, 30,

30(4), 31, 61, 61(3)

Insolvency And Bankruptcy Board Of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016

â€" Regulation 38, 39

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

Bench: Division Bench

Advocate: Aadil Singh Boparai, Sumer Singh Boparai, Sidhant Saraswat, Abhishek Anand, Karan Kohli, Sanyam Goel,

Abhijeet Sinha, Saikat Sarkar, Naman Joshi, Ritika Vohra, Sumesh Dhawan

Final Decision: Dismissed

**Judgement**